

Sixteenth Loksabha

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Title: Regarding insurance for LPG consumers in the country.

SHRI C. GOPALAKRISHNAN (NILGIRIS): Hon. Speaker Madam, I would like to bring an urgent public issue regarding non-providing insurance coverage to Domestic LPG user.

It is a pity that there are several incidents of blast of LPG cylinders have happened in the country. Many human lives along with properties have also been lost. But in the last 25 years, no consumer has been provided with any insurance coverage. No consumer comes forward for insurance claims due to lack of awareness.

The oil companies and dealers need to make subscription of insurance coverage for the benefit of LPG users. But, till date, neither the oil companies nor the dealers of Gas agencies are providing subscription and thereby common public are denied of the benefits. The provision for providing insurance claims is also in vogue. According to this, an LPG consumer should inform the dealer within 30 minutes of the accident. How is it possible? The officials of oil companies do not know the rule of insurance claims.

So, I urge upon the hon. Minister to bring out a white paper on insurance coverage provided to LPG users so that the claims made so far are brought to the knowledge of common public.

माननीय अध्यक्ष :

श्रीमती वी.सत्यबामा,

भैरों प्रसाद मिश्र और

श्री पी.आर. सुन्दरम को श्री सी.गोपालकृष्णन द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है।